

(b) The States of Jammu & Kashmir, Kerala, Orissa, Madhya Pradesh and Uttar Pradesh have submitted Memoranda seeking additional Central assistance of Rs. 215.28 crores, Rs. 584.00 crores, Rs. 125.46 crores, Rs. 9.00 crores and Rs. 318.74 crores respectively for relief measures in the wake of floods during this

period. The requests have been considered in the light of existing scheme of financing the relief expenditure. The following advance releases from the Central share of Calamity Relief Fund (CRF) have been made to the State Governments for relief measures :

Name of State	(Rs. in crores)
1. Jammu & Kashmir	6.75
2. Kerala	17.4375
3. Madhya Pradesh	6.9375
4. Uttar Pradesh	26.64

महाराष्ट्र में चीनी मिलें

808. श्री विश्वासराव रामराव पाटिल : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र राज्य से नई चीनी मिलें लगाने और पुरानी चीनी मिलों का विस्तार करने हेतु 1-10-1992 तक प्राप्त हुए आवेदनों का व्यौरा क्या है;

(ख) उनको मंजूरी देने में विलम्ब होने के क्या कारण हैं; और

(ग) सरकार किन्-किन् आवेदकों को भविष्य में इस संबंध में अनुमति देने का विचार रखती है ?

खाद्य मंत्रालय के राज्य मंत्री (श्री तरुण गोगोई) : (क) आवेदन पत्रों का व्यौरा संकलित किया जा रहा है ।

(ख) और (ग) पहले जारी किए जा चुके तथा कार्यान्वित न किए गए आशय पत्रों/लाइसेंसों की बहुत बड़ी संख्या को ध्यान में रखते हुए नई चीनी फैक्ट्रियों की स्थापना के प्रस्तावों पर अभी विचार नहीं किया गया है ।

FCI Godowns in U.P.

809. SHRI RAM RATAN RAM : Will the Minister of FOOD be pleased to state :

(a) the number of FCI Godowns for the storage of foodgrains in U.P.;

(b) what is the total value of theft detected from these godowns during the last 3 years; and

(c) what steps Government propose to take to curb these thefts ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) There are 174 FCI godowns in Uttar Pradesh with a total storage capacity of 23,82,390 MTs as on 30-9-1992.

(b) The total value of theft detected from these godowns during the last three years is as under :—

1989-90—Rs. 1,36,575.27p.

1990-91—Rs. 13,305.00p.

1991-92—Rs. 2,20,987.91p.

(c) Prantiya Raksha Dal (P.R.D.) Guards from Uttar Pradesh cadre have been deployed in those FCI godowns where there is shortage of watch and ward staff.

Production and consumption of foodgrains in the Country

810. DR. ABRAR AHMED :

SHRI VIRENDRA KATARIA :

Will the Minister of AGRICULTURE be pleased to state :

(a) what is the estimated production and consumption of foodgrains and rise separately in the country during 1992-93; and

(b) whether there is any gap between demand and supply and if so how Government propose to cover the gap ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The production of Foodgrains and Rice during 1991-92 is estimated at 167.06 and 73.66 million tonnes respectively. The likely kharif production of foodgrains and rice during 1992-93 is estimated to be 100.0 and 65.0 million tonnes respectively.

As per the latest data available for the year 1991, the average net demand, as indicated by availability of foodgrains and rice for human consumption (excluding demand for seed, feed and wastage) is estimated to be 158.10 and 70.33 million tonnes respectively.

The steps taken to increase the production and availability of foodgrains include implementation of Integrated Programme for Rice Development, Special Foodgrains Production—Wheat, Special Foodgrains Production Programme—Maize and Millets, National Pulses Development Programme and Special Food Production Programme for Pulses, etc.

National Wheat Policy

811. MISS SAROJ KHAPARDE : Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that the Roller Flour Milling Industry has recently urged Government to evolve a National Wheat Policy, as per the newsitem entitled "Millers for evolving National Wheat Policy", which appeared in the *Times of India*, dated the 12th September, 1992;

(b) if so, what are the details thereof; and

(c) what steps Government propose to take in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) to (c) A news item appeared in the *Times of India*, dated the 12th September, 1992 in which it was stated, *inter-alia*, that the Roller Flour Milling Industry has urged the Government to evolve a National Wheat Policy to ensure uninterrupted supply of wheat to the millers. The Roller Flour Milling Industry was delicensed and decontrolled in 1986

and since then the Government is under no obligation to supply wheat to the Roller Flour Mills. As such, the question of formulation of a National Wheat Policy to ensure uninterrupted supply of wheat to the Roller Flour Mills does not arise.

Division of Maharashtra into three Zones for the purpose of Levy Sugar

812. DR. SHRIKANT RAMCHANDRA JICHKAR :

SHRI G. PRATHAPA REDDY :

Will the Minister of FOOD be pleased to state what decision Government have taken about dividing Maharashtra into three zones instead of present two for the purpose of levy sugar ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : The question of bifurcation of South Maharashtra zone into two zones has been referred to the Bureau of Industrial Costs and Prices (BICP) who have been asked to undertake a fresh investigation into the cost structure of the sugar industry for fixing the levy sugar prices for the sugar years 1993-94 to 1995-96.

Problems faced by sugar factories in Maharashtra

813. DR. SHRIKANT RAMCHANDRA JICHKAR :

SHRI MOOLCHAND MEENA :

Will the Minister of FOOD be pleased to state :

(a) whether Government are aware of the problem being faced by the 38 new sugar factories in Maharashtra to which letters of intent have been given;

(b) what is the progress made by the Committee appointed to take review for reducing the project cost of these factories; and

(c) what is Government's reaction to the suggestions made by the Government of Maharashtra in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) to (c) Keeping in view the problems faced by the new sugar factories